

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:364
ANSWERED ON:23.07.2003
LONG DISTANCE CALL TARIFFS
KAMAL NATH

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether in view of the price war of long distance call, the TRAI has asked the access provider to bear the burden of reduction of long distance call tariffs ;
- (b) if so, the reaction of the operators` on the directives of the TRAI; and
- (c) the manner in which the consumers interest is likely to be protected by the TRAI?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI . PRADHAN)

- (a) Yes, Sir.
- (b) So far, no response has been received from service providers against the decision of the Telecom Regulatory Authority of India.
- (c) The recent decision of the TRAI specifying that the Access Providers must declare the National Long Distance tariff provides, transparency for the consumers and also enables them to the benefit from the competition in the market.